

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI**

**ORIGINAL APPLICATION No. 227 of 2021 (SZ)  
IN THE MATTER OF**

Battu Satish Reddy

.... Applicant

Versus

National Thermal Power Corporation Ltd.& others

... Respondents

**CONCISE REPORT FILED BY NTPC - 1<sup>ST</sup> RESPONDENT**  
**ALONG WITH ANNEXURES**

**M/s. KING & PARTRIDGE**

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NTPC LIMITED**

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI**

**ORIGINAL APPLICATION No. 227 of 2021 (SZ)**

Battu Satish Reddy

.... Applicant

Vs

1. National Thermal Power Corporation Ltd  
Simhadri Plant
2. Union of India,  
Through the Secretary, MoEF & CC
3. State of Andhra Pradesh
4. Central Pollution Control Board
5. Andhra Pradesh Pollution Control Board
6. District Collector and Magistrate  
Visakhapatnam

.... Respondents

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1<sup>ST</sup> RESPONDENT -- NTPC**

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Certified that the documents filed in typed set are true copies of the originals

Dated at Chennai on this 2<sup>nd</sup> day of February 2023



**ADVOCATES FOR 1<sup>ST</sup> RESPONDENT - NTPC**

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI**  
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1. National Thermal Power Corporation Ltd  
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5. Andhra Pradesh Pollution Control Board
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**CONCISE REPORT FILED ON BEHALF OF RESPONDENT NO.1- NTPC**

The above-named 1<sup>st</sup> Respondent most respectfully submits hereunder:

**I. APPLICATION OF THE APPLICANT- BATTU SATISH REDDY**

1. The Applicant claiming to be a resident of Pittavani Palem Village which is situated adjacent to NTPCs-Simhadri Plant has filed this present application for a direction to the 2<sup>nd</sup> Respondent MOEF and CC and 5<sup>th</sup> Respondent APPCB to initiate action against NTPC for alleged violation of certain conditions of the EC dated 23.07.1996 in terms of the applicable enactments. The Applicant further prayed for appropriate compensation and such other reliefs as set out in page nos. 15 and 16 of the Original Application. In support of the alleged claim of the Applicant, certain material have been annexed as Annexures A1 to A6. The Application did not disclose complete facts, background of the matter and material for correct appreciation by this Hon'ble Tribunal.



**डॉ. प्रदीप एम / Dr. Pradeep M**  
**प्रबंधक (ई एम जी) / Manager (EMG)**  
एनटीपीसी लिमिटेड - सिम्हाद्री / NTPC Limited - Simhadri  
अनकापल्ली - ANAKAPALLE - 531 020 (A.P.)

**II. PROCEEDINGS OF THIS TRIBUNAL DATED 23.11.2021**

2. This Hon'ble Tribunal took up the Original Application for admission on 23.11.2021 and before notice to the contesting 1<sup>st</sup> Respondent herein and in the absence of NTPC proceeded to pass orders wherein a Joint Committee was constituted with a direction to ascertain various issues numbering 8 as set out in para 8 in the order dated 23.11.2021. The order constituting the committee itself was hit by the Principles of Natural Justice as NTPC was not heard on the unsubstantiated allegations of the Applicant as set out in his application. If NTPC was heard and the material on behalf of NTPC taken into account, this Hon'ble Tribunal may not have constituted the committee for the issues set out therein. However, NTPC does not view this matter adversarial viz-a-viz the environment and this Hon'ble Tribunal and accordingly accepted the constitution of the committee and its working while reserving its right to address the Joint Committee's observations and reports.

**III. INTERIM REPORT OF THE JOINT COMMITTEE**

3. The committee had submitted a 15 page interim report along with Annexures wherein the 8 directions of this Tribunal in its order dated 23.11.2021 were taken note of and addressed. NTPC has dealt with this interim report along with the final report in detail in its response which is set out herein below:

**IV. PROCEEDINGS OF THIS TRIBUNAL DATED 07.01.2022**

4. During the hearing on 07.01.2022 NTPC had entered appearance and took on record the reply of CPCB the report of APPCB and the interim report of the committee. These copies were made available to NTPC and their responses were also required to be filed. In this hearing, on behalf of NTPC it was vehemently contended on the

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bonafides of the Applicant in maintaining this application for this relief so sought. This issue has also been sufficiently dealt with in the reply of NTPC.

**V. AFFIDAVIT FILED BY CPCB DATED 05.01.2022**

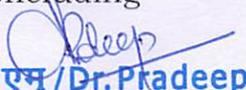
5. A two page affidavit has been filed by CPCB setting out the grant of EC to NTPC and the respective enactments as applicable. Nothing further has been stated against NTPC in the said affidavit.

**VI. REPORT OF APPCB**

6. APPCB has filed a 8 page report along with certain Annexures. In the introductory paragraphs, first five pages, APPCB has set out the Air emissions and Pollution Control System of NTPC, the effluent treatment system and disposal, solid waste management and environmental monitoring carried out by APPCB. Nothing adverse has been mentioned in these paragraphs. Thereafter APPCB has set out the Joint Committees mandate and mentioned the observations in the inspection conducted by the Joint Committee in which APPCB was also a part on 29.12.2021 and reaffirm the requirements of the Joint Committee thus the report of the APPCB was in conjecture with the Joint Committee reports.

**VII. FINAL REPORT OF THE JOINT COMMITTEE ALONG WITH ANNEXURES DATED 09.02.2022**

7. The Committee submitted its final report dated 09.02.2022 comprising of 25 pages along with annexures. The committee had suggested /recommended various measures/studies to be undertaken by the Simhadri plant of NTPC which is set out in pages 23 and 24 and includes a long-term environmental impact assessment study on a 5km radius. That apart in its concluding

  
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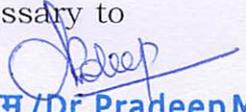
remarks the committee has recommended payment of Rs. 8,26,56,000.00 as environmental compensation for the failure to comply with the conditions of the EC. At the outset there was no basis for this compensation, as to how this figure was arrived at based on the actual pollution / no. of days pollution. These aspects have been addressed by NTPC in the pleadings on the file of this Hon'ble Tribunal.

**VIII. REPLY STATEMENT OF NTPC TO THE APPLICATION OF APPLICANT DATED 18.04.2022 ALONG WITH DOCUMENTS**

8. NTPC has filed its detailed reply running to 38 pages along with 21 annexures covering and contesting the various allegations which are unsubstantiated and set out by the Applicant. The credibility of the applicant, his bonafides in espousing the present cause and such other matters have been elaborately dealt with in the reply. This aspect is absolutely essential to be gone into particularly in the light of the latest decision of the Supreme Court rendered in 2022 SCC Online SC 1469. The report of the committee, the points pointed out therein and the concerns raised therein shall be taken up and addressed interse between those Departments and NTPC. The Applicant herein shall have no locus and shall not be permitted to continue to prosecute this matter and the application be dismissed accordingly. There was absolutely no material to substantiate the alleged violation of the EC conditions. Even if there were minor violations/aberrations, the same shall not be examined or viewed by this Hon'ble Tribunal through the case projected by and brought up by the Applicant herein.

**IX. RESPONSE OF NTPC TO THE REPORTS OF THE JOINT COMMITTEE DATED 14.07.2022 ALONG WITH ANNEXURES**

9. NTPC has filed its response running to 35 pages along with 8 annexures to the reports of the Joint Committee. It is necessary to

  
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point out that the final report of the Joint Committee is not entirely against NTPC. The Committee has taken note and recorded various aspects in favour of NTPC which are set out from paragraph 5 onwards of this response. These aspects include pollution control measures adopted by NTPC with respect to air and water, the installation of various environment parameter monitoring systems by NTPC, the handling of solid waste management, the ground water quality, the soil quality monitoring, the medical health reports and such other items. They have been dealt with in detail and would clearly establish that these aspects especially medical concerns raised by the Applicant were far from truth as projected. The report is clearly in favour of NTPC on these aspects. In so far as the alleged non-compliances, NTPC has independently answered those aspects in its response from para 38 onwards. It is all but necessary that the response of NTPC contesting the alleged non-compliances are examined by this Hon'ble Tribunal. The compensation recommended was without any rationale, basis and that too shall be tested by this Tribunal before arriving at any conclusion.

**X. LETTER FILED BY APPCB DATED 12.12.2022 ALONG WITH ANNEXURES FILED DURING THE HEARING ON 19.12.2022:**

10. APPCB had addressed a letter dated 12.12.2022 to the Registrar NGT Southern Zone, Chennai wherein data pertaining to ambient air quality monitoring conducted on 25.10.2022 and 26.10.2022 along with annexures were filed. However, this Hon'ble Tribunal has directed APPCB to conduct ambient air quality test and water analysis and file the same before this Hon'ble Tribunal by way of objections or counter in the regular format. Further, the report of the test conducted was required to be served on this Respondent as well. The test was undertaken between 24<sup>th</sup> to 27<sup>th</sup> January 2023 and 29.01.2023. In so far as water samples are concerned, detailed report running into 10 pages has been furnished. As far as the air ambient quality test and water analysis test which were undertaken

between 24.01.2023 and 27.01.2023 pursuant to the orders of this Hon'ble Tribunal dated 19.12.2022 are dealt with in this concise report in detail hereinbelow.

**XI BRIEF SUBMISSION FILED BY THE APPLICANT DURING THE HEARING ON 19.12.2022:**

11. The Applicant has filed brief submissions in a tabular column repeating and reiterating various contentions that he had raised earlier. The same has been sufficiently and adequately dealt with by this Respondent in its pleadings and will also undertake to counter the same during arguments to be advanced. While the Applicant in his brief submissions as set out various aspects of his case and the replies of others, he has conveniently omitted the pleadings and supporting material filed by this Respondent. Thus, the malafides of the Applicant is clearly seen. This Hon'ble Tribunal shall not entertain the Applicant in view of the specific contention of this Respondent on the background and idea behind the Applicant in filing this matter.

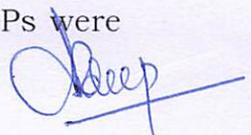
**XII. AIR AMBIENT QUALITY TEST AND WATER ANALAYSIS TEST CONDUCTED BY APPCB PURSUANT TO ORDERS OF THIS TRIBUNAL DATED 19.12.2022**

12. APPCB had conducted air ambient quality test between 24.01.2023 to 27.01.2023 and again on 29.01.2023. Based on the data collected, APPCB had issued a notice in LR No.1011/PCB/RO-VSP/2023 dated 31.01.2023 in which various values have been mentioned and the reply of NTPC within 7 days was sought.
13. NTPC has received this notice dated 31.01.2023 and issued its reply on 01.02.2023 setting out the correct information by way of explanation to the said notice.



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**अनकापल्ली - ANAKAPALLE - 531 020 (A.P.)**

14. In the notice dated 31.01.2023, in so far as the ambient air quality, it was stated that the samples collected near Raw water pump house and near administration office on various dates between 24.01.2023 and 26.01.2023 had higher values than the standard prescribed. Similarly the stack monitoring values were also shown to be higher than the prescribed standard.
15. For the notice dated 31.01.2023, NTPC has issued detailed reply on 01.02.2023 inter alia contending that the values of PM-10 and PM-2.5 would be normally beyond stipulated limits due to temperature inversion effect during winter season and high presence of marine aerosols due to proximity to sea coast. As a matter of fact, the air ambient data provided in the PRANA portal of CPCB for Visakhapatnam City during the very same test period between 24.01.2023 and 27.01.2023 at 3 stations was higher than the normal value. As a matter of fact at GVMC Vishakhapatnam the value was 221 which would put the AQI range as very poor. Similarly in so far as the stack emission is concerned, the daily average was also within norms which data too was provided in the reply dated 01.02.2023. For ready reference the notice of APPCB dated 31.01.2023 and reply of NTPC dated 01.02.2023 is enclosed herewith.
16. With regard to water analysis, APPCB had undertaken study during the same period between 24.01.2023 and 27.01.2023. Water samples were drawn from the Applicant's house, ground water wells in Pittavanipalem Village, NTPC Plant sewerage treatment plant (STP), from the township sewerage treatment plant (STP) and Piezo Wells near ash dyke. From the detailed reports provided by APPCB dated 31.01.2023, the water samples analysis data from ground water wells including that of the Applicant's house and STPs were well within the prescribed limits.

  
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**XIII. SUBSEQUENT DEVELOPMENTS**

17. While these proceedings have been pending, it is relevant to point out that vide order 720 dated 21.12.2021 issued by APPCB, NTPC was required to generate and provide a bank guarantee to the tune of Rs. 1.28 crores in favour of APPCB towards proposed compensation arising out of alleged certain violations. However, on being satisfied by NTPCs action / response/reply and explanation, APPCB vide order dated 02.06.2022 had waived the requirement to provide the bank guarantee thus closing the matter in favour of NTPC. It is relevant to point out that in the final report of the Joint Committee, under direction (vi), sl.no.5, the non-compliance in regard to this bank guarantee has been emphasised. The order dated 02.06.2022 of APPCB waiving the bank guarantee takes care of this non-violation.
18. That apart the APPCB vide order dated 19.10.2022 has extended the validity period of Consent For Operation (CFO) further 5 years in favour of NTPC upto 31.08.2027.
19. In the final report of the committee, in para no.11, it was suggested and recommended that long Term Environmental Impact Assessment Study to ascertain the impact of pollution within 5 km radius to be conducted through NEERI was suggested. In compliance of the same NTPC vide order dated 27.10.2022 had awarded the said study to NEERI which is expected to be completed in a period of 1 year.
20. This Hon'ble Tribunal may also take into account the decision of the Supreme Court of India in "State of UP vs. Uday Education" reported in **2022 SCC Online SC 1469** wherein and by which the bonafides of an applicant coming to court especially such specialised tribunals

being taken note and of and tested has been laid down by the Apex Court.

21. It is further submitted that the Union Ministry of Environment, Forest and Climate Change (MoEF&CC) vide notification dated 05.09.2022 has extended the timeline for compliance of SO2 till 31.12.2024 from the earlier deadline of 31.12.2022.
22. It is pertinent to note that since 2017, 1<sup>st</sup> Respondent NTPC Simhadri had over and above 100 % ash utilization and about 100 lakh MT of ash disposed for National Highway Road projects and presently placed at 224% of ash utilization for FY 2022-23 upto December 2022.

Dated at Chennai on this 2<sup>nd</sup> day of February, 2023.



**1<sup>ST</sup> RESPONDENT - NTPC**

**डॉ. प्रदीप एम / Dr. Pradeep M**  
**प्रबंधक (ई एम जी) / Manager (EMG)**  
एनटीपीसी लिमिटेड - सिम्हाद्री / NTPC Limited - Simhadri  
अनाकापल्ली - ANAKAPALLE - 531 020 (A.P.)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. O.A. No. 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ)**

**IN THE MATTER OF O.A. No. 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ)  
SUBMITTED TO HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN  
ZONE, CHENNAI IN COMPLIANCE TO HON'BLE NGT ORDER  
DATED.19.12.2022.**

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Dt: 31.01.2023  
Place: Visakhapatnam.

**(S. Venkateswarlu)**  
**Environmental Engineer,**  
**A.P. Pollution Control Board,**  
**Regional Office, Visakhapatnam**  
Environmental Engineer  
A.P. Pollution Control Board  
Regional Office, Visakhapatnam

**Report in compliance to Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ) filed by Sri Battu Satish Reddy, Pattivanipalem Village, Visakhapatnam District against M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited, Parawada(M), Anakapalli District (Earlier Visakhapatnam District):**

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The Hon'ble NGT vide order dated: 19.12.2022 in O.A. No. 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ) directed the Andhra Pradesh Pollution Control Board(APPCB) to once again conduct the Ambient Air Quality test and water analysis a fresh and file a report after serving a copy of the same to the other parties before the next hearing. Copy of the Hon'ble NGT order dated: 19.12.2022 is produced at Annexure-I.

In this regard, APPCB has conducted stack emission and ambient air quality monitoring and water quality monitoring on 25.01.2023 to 27.01.2023 and 29.01.2023. The analysis results are submitted below:

- i. APPCB has conducted ambient air quality monitoring on 24.01.2023 & 27.01.2023 at the Pump house, Administration Building and Sarada guest house, Township of M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited and also conducted ambient air quality monitoring on the terrace of complainant's house at D.No.6-10, Back side of the Ramalayam Temple, Pittavanipalem(V), Parawada(M), Anakapalli District (Earlier Visakhapatnam District). The results of analysis is submitted below:

**Ambient Air Quality Monitoring Test Results in the industry premises:**

Date of monitoring: 24.01.2023 & 25.01.2023					
Name of the location: Near Raw Water Pump House					
Parameter	PM <sub>10</sub>	PM <sub>2.5</sub>	SO <sub>2</sub>	NO <sub>2</sub>	NH <sub>3</sub>
Value( $\mu\text{g}/\text{m}^3$ )	144	69	30.8	16.6	17.0

Standard (24 Hrly average) ( $\mu\text{g}/\text{m}^3$ )	100	60	80	80	400
Compliance status	Not complied	Not complied	Complied with	Complied with	Complied with
Date of monitoring: 25.01.2023 to 26.01.2023: Name of the location: Near Administration Office					
Parameter	PM <sub>10</sub>	PM <sub>2.5</sub>	SO <sub>2</sub>	NO <sub>2</sub>	NH <sub>3</sub>
Value( $\mu\text{g}/\text{m}^3$ )	176.0	85.0	25.0	18.8	10.0
Standard (24 Hrly average) ( $\mu\text{g}/\text{m}^3$ )	100	60	80	80	400
Compliance status	Not complied	Not complied	Complied with	Complied with	Complied with
Date of monitoring: 26.01.2023 to 27.01.2023 Name of the location: Near Sarada Guest House, Township					
Parameter	PM <sub>10</sub>	PM <sub>2.5</sub>	SO <sub>2</sub>	NO <sub>2</sub>	NH <sub>3</sub>
Value( $\mu\text{g}/\text{m}^3$ )	93.0	52.0	23.8	10.2	10.0
Standard (24 Hrly average) ( $\mu\text{g}/\text{m}^3$ )	100	60.0	80	80	400
Compliance status	Complied with	Complied with	Complied with	Complied with	Complied with

**Ambient Air Quality Monitoring Test Results in the complainants village:**

Date of monitoring: 24.01.2023 & 25.01.2023 Name of the location: On the terrace of complaint's house D.No.5-32, Near Shivalayam Temple, Pittavanipalem (V), Visakhapatnam.
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Parameter	PM <sub>10</sub>	PM <sub>2.5</sub>	SO <sub>2</sub>	NO <sub>2</sub>	NH <sub>3</sub>
Value( $\mu\text{g}/\text{m}^3$ )	108.0	47.0	11.0	14.0	25.0
Standard (24 Hrly average) ( $\mu\text{g}/\text{m}^3$ )	100	60.0	80	80	400
Compliance status	Not Complied	Complied with	Complied with	Complied with	Complied with

- ii. APPCB has conducted stack monitoring for the stacks attached to coal fired boilers of unit I, II, III & IV on **29.01.2023** and the analysis results of Particulate Matter (PM), Nitrogen Oxides & Mercury (Hg) values are as submitted below:

**Stack emissions monitoring results of stage-I:**

S. No.	Parameter	Values ( $\text{mg}/\text{Nm}^3$ )		Standard ( $\text{mg}/\text{Nm}^3$ )	Compliance
		Unit -I	Unit -II		
1.	Particulate matter	74.2	91.8	100.0	Complied with
2.	Nitrogen oxides NO and NO <sub>2</sub> expressed as NO <sub>2</sub> (Corrected to 6% Oxygen)	273.1	322.9	600.0	Complied with
3.	Mercury (Hg)	<0.001	<0.001	0.03	Complied with

**Stack emissions monitoring results of Stage-II:**

S. No.	Parameter	Values (mg/Nm <sup>3</sup> )		Standard (mg/Nm <sup>3</sup> )	Compliance
		Unit-III	Unit-IV		
1.	Particulate matter	39.2	68.3	50.0	Unit-IV, Not complied with
2.	Nitrogen oxides NO and NO <sub>2</sub> expressed as NO <sub>2</sub> (Corrected to 6% Oxygen)	269.1	494.6	450.0*	Unit-IV, Not complied with
3.	Mercury (Hg)	<0.001	<0.001	0.03	Complied with

\* Standard amended by MoE&F & CC vide notification dated 19.10.2020

- iii. APPCB has collected treated wastewater samples from outlet of ETP and STP of M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited on 24.01.2023. The analysis results are as follows:

**Effluent Treatment Plant (ETP) Analysis results:**

S.No.	Parameter	Effluent Disposal Point Outlet	Standard	Compliance status
1.	pH	7.45	5.5-8.5	Complied with

2.	Temperature	Intake: 28 <sup>0</sup> C Discharge:31 <sup>0</sup> C	Not more than 5 <sup>0</sup> C higher than intake water	<b>Complied with</b>
3.	Total Suspended Solids	18	100	<b>Complied with</b>
4.	Phosphate (as PO <sup>4</sup> )	0.06	20	<b>Complied with</b>
5.	Oil & Grease	<1.0	20	<b>Complied with</b>
6.	Chloride (as Cl)	19863	--	---
7.	Total Chromium	<0.001	0.2	<b>Complied with</b>
8.	Copper (Total)	<0.001	1.0	<b>Complied with</b>
9.	Zinc	0.005	1.0	<b>Complied with</b>
10.	Iron	0.036	1.0	<b>Complied with</b>

**Note:** - All values are expressed in mg/l except pH

**Sewage Treatment Plant(STP) Analysis results:**

S. No	Parameter	STP Outlet (Plant)	STP Outlet (Town Ship)	Outlet discharge standards	Compliance status
1.	pH	7.26	7.02	5.5-9.0	Complied with

2.	Total Suspended Solids	23	26	100	Complied with
3.	Chemical Oxygen Demand	54	44	250	Complied with
4.	Biochemical Oxygen Demand	15	10	30	Complied with

**Note: -** All values are expressed in mg/l except pH

- iv. APPCB has collected ground water samples from the borewells on 24.01.2023 at Pittavanipalem Village beside Kalapaka Road, Devada Village near PHC, MPUP School, M. Dasaripeta. As per the analysis results of the water samples collected by APPCB from bore wells on 24.01.2023, all the parameters are within the permissible limits of drinking water specification IS10500:2012. The analysis results are submitted below:

S. No.	Parameter	Bore well sample collected in Pittavanipalem Village beside Kalapaka Road	Bore well sample collected in Devada Village near PHC	Bore well sample collected in MPUP School, M. Dasaripeta	Drinking water specification IS10500:2012	
					Acceptable Limit	Permissible Limit
1.	pH	7.23	7.76	7.31	6.5-8.5	No Relaxation
2.	Electrical Conductivity (as $\mu\text{S}/\text{cm}$ )	1597	1983	1615	--	--
3.	Total Dissolved Solids	1096	1340	1108	500 mg/L	2000 mg/L
4.	Total Alkalinity (as $\text{CaCO}_3$ )	516	496	388	200 mg/L	600 mg/L
5.	Total	448	404	372	200 mg/L	600 mg/L

	Hardness (as CaCO <sub>3</sub> )					
6.	Chloride (as Cl)	115.06	241.06	154.27	250 mg/L	1000 mg/L
7.	Calcium (as Ca)	70.4	49.6	102.4	75 mg/L	200 mg/L
8.	Magnesium (as Mg)	66.09	68.04	13.60	30 mg/L	100 mg/L
9.	Nitrate (as NO <sub>3</sub> )	38.07	42.92	40.72	45 mg/L	No Relaxation
10.	Nitrite Nitrogen (as NO <sub>2</sub> -N)	0.05	0.09	0.12	--	--
11.	Ammonical Nitrogen (as NH <sub>3</sub> -N)	0.01	BDL	0.03	0.5 mg/L	No Relaxation
12.	Phosphate (as P)	0.02	BDL	BDL	--	--
13.	Sulphate (as SO <sub>4</sub> )	40.79	94.2	76.56	200 mg/L	400 mg/L
14.	Fluoride (as F)	0.92	1.40	0.48	1.0 mg/L	1.5 mg/L
15.	Sodium (as Na <sup>+</sup> )	106.2	221.34	130.16	--	--
16.	Potassium (as K <sup>+</sup> )	4.63	2.15	11.25	--	--
17.	Chromium (as Cr)	<0.001	<0.001	<0.001	0.05 mg/L	No Relaxation
18.	Iron (as Fe)	0.039	0.056	0.049	0.3 mg/L	No Relaxation
19.	Nickel (as Ni)	<0.001	<0.001	0.001	0.02 mg/L	No Relaxation
20.	Copper (as Cu)	<0.001	<0.001	<0.001	0.05 mg/L	1.5 mg/L
21.	Zinc (as Zn)	0.019	0.039	0.063	5.0 mg/L	15 mg/L
22.	Arsenic (as As)	<0.001	<0.001	<0.001	0.01 mg/L	0.05 mg/L
23.	Cadmium (as Cd)	<0.001	<0.001	<0.001	0.003 mg/L	No relaxation
24.	Mercury (as Hg)	<0.001	<0.001	<0.001	0.001 mg/L	No Relaxation
25.	Lead (as Pb)	<0.001	<0.001	<0.001	0.01 mg/L	No Relaxation

**Note:** - 1.All values are expressed in mg/l except pH & Conductivity  
2.BDL: Below Detectable Limit.

- v. APPCB has collected Piezowell water samples around ash ponds of M/s.Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited on

24.01.2023.

S. No.	Parameter	Piezo well-1	Piezo well-2	Piezo well-3	Piezo well-4	Drinking water specification IS10500:2012	
						Acceptable Limit	Permissible Limit
1.	pH	7.29	7.37	6.92	7.79	6.5-8.5	No Relaxation
2.	Conductivity (as $\mu\text{S}/\text{cm}$ )	28100	8730	49300	1447	--	--
3.	Total Dissolved Solids	19248	5884	34280	920	500 mg/L	2000 mg/L
4.	Total Alkalinity (as $\text{CaCO}_3$ )	416	104	164	147	200 mg/L	600 mg/L
5.	Total Hardness (as $\text{CaCO}_3$ )	5200	1560	9700	260	200 mg/L	600 mg/L
6.	Chloride (as Cl)	8465	2448	15138	250.70	250 mg/L	1000 mg/L
7.	Calcium (as Ca)	600	264	1200	48	75 mg/L	200 mg/L
8.	Magnesium (as Mg)	899.1	218.7	1628	34.04	30 mg/L	100 mg/L
9.	Nitrate (as $\text{NO}_3$ )	23.99	7.96	3.71	14.16	45 mg/L	No Relaxation
10.	Nitrite Nitrogen (as $\text{NO}_2\text{-N}$ )	0.01	0.01	0.02	BDL	--	--

11.	Ammonical Nitrogen (as NH <sub>3</sub> -N)	BDL	BDL	BDL	BDL	0.5 mg/L	No Relaxation
12.	Phosphate (as P)	0.03	0.63	BDL	0.26	--	--
13.	Sulphate (as SO <sub>4</sub> )	1144.5	397.3	2545	52.24	200 mg/L	400 mg/L
14.	Fluoride (as F)	1.25	0.86	1.10	0.44	1.0 mg/L	1.5 mg/L
15.	Sodium (as Na <sup>+</sup> )	3352	1006	6160	120.28	--	--
16.	Potassium (as K <sup>+</sup> )	24.57	22.58	107.86	5.79	--	--
17.	Chromium (as Cr)	<0.001	<0.001	<0.001	<0.001	0.05 mg/L	No Relaxation
18.	Iron (as Fe)	0.192	0.100	0.266	0.023	0.3 mg/L	No Relaxation
19.	Nickel (as Ni)	<0.001	<0.001	0.001	<0.001	0.02 mg/L	No Relaxation
20.	Copper (as Cu)	<0.001	<0.001	<0.001	<0.001	0.05 mg/L	1.5 mg/L
21.	Zinc (as Zn)	0.002	0.002	0.001	0.001	5.0 mg/L	15 mg/L
22.	Arsenic (as As)	<0.001	0.001	<0.001	0.001	0.01 mg/L	0.05 mg/L
23.	Cadmium (as Cd)	<0.001	<0.001	<0.001	<0.001	0.003 mg/L	No relaxation
24.	Mercury (as Hg)	<0.001	<0.001	<0.001	<0.001	0.001 mg/L	No Relaxation
25.	Lead (as Pb)	0.001	<0.001	<0.001	<0.001	0.01 mg/L	No Relaxation

**Note:** 1. All values are expressed in mg/l except pH & Conductivity.

2. BDL: Below Detectable Limit.

As per the analysis reports, the values for the parameters viz., Total Dissolved Salts, Total Hardness, Chloride, Sulphates for Piezo wells-1, 2 & 3 exceeded the permissible limits of drinking water specifications IS10500: 2012.

- vi. The analysis reports of air & water monitoring conducted by APPCB are produced at Annexure-II.
- vii. As per the directions of the Hon'ble NGT, Ambient Air Quality and water analysis test reports sent to the concerned and copies of the letters are produced at Annexure-III.
- viii. APPCB issued a notice to M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited for not complying with Ambient Air Quality standards. Copy of the notice is herewith submitted at Annexure-IV.



**ENVIRONMENTAL ENGINEER**

Environmental Engineer  
A.P. Pollution Control Board  
Regional Office, Visakhapatnam

**Item No.10:-****BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI***(Through Video Conference)***Original Application No.227 of 2021 (SZ) &  
I.A. No.85 of 2022 (SZ)**

IN THE MATTER OF:

Battu Satish Reddy  
Andhra Pradesh.

...Applicant(s)

National Thermal Power Corporation Limited  
Simhadri Plant, Andhra Pradesh and Ors.

... Respondent(s)

**Date of hearing: 19.12.2022.**

CORAM:

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER****HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

For Applicant(s):

Mr. Sravan Kumar.

For Respondent(s):

Mr. AL. Somayaji, Senior Advocate

For M/s. King &amp; Partridge for R1.

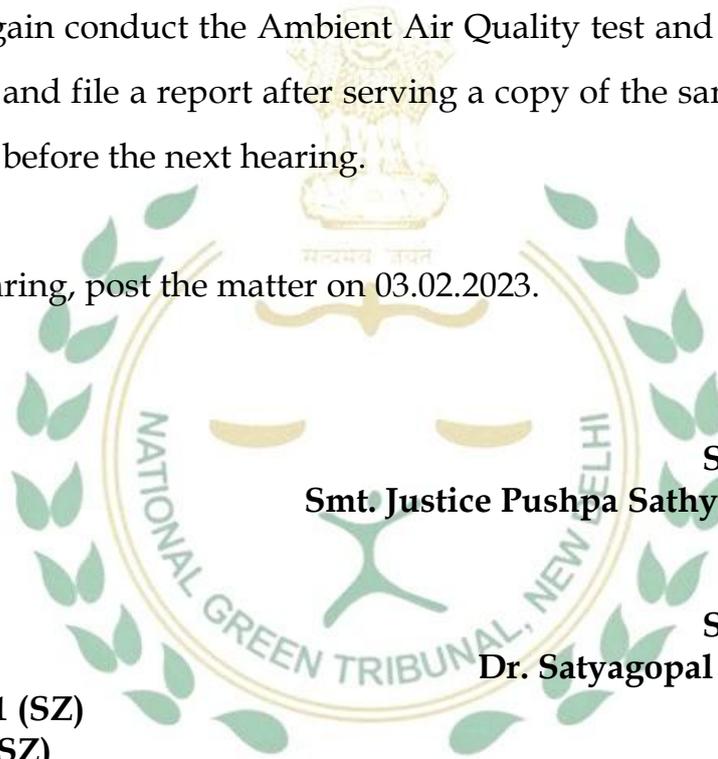
Mr. G.M. Syed Nurullah Sheriff for R2.

Mrs. Madhuri Donti Reddy for R3, R5 &amp; R6.

M/s. N. Nathami for R4.

**ORDER**

1. The Andhra Pradesh Pollution Control Board is directed to file their objections or counter in the regular format, since there is a complaint from the 1<sup>st</sup> respondent that the Ambient Air Quality test was conducted during the Diwali season.
2. Therefore, we direct the Andhra Pradesh Pollution Control Board to once again conduct the Ambient Air Quality test and water analysis a fresh and file a report after serving a copy of the same to the other parties before the next hearing.
3. For hearing, post the matter on 03.02.2023.



Sd/-

**Smt. Justice Pushpa Sathyanarayana, JM**

Sd/-

**Dr. Satyagopal Korlapati, EM**

O.A. No.227/2021 (SZ)  
I.A. No.85/2022 (SZ)  
19<sup>th</sup> December, 2022. Mn.

## Annexure-II

A.P. POLLUTION CONTROL BOARD, ZONAL LABORATORY, VISAKHAPATNAM  
 MOBILE CONTINUOUS AMBIENT AIR QUALITY MONITORING REPORT  
 24 Hrs. AVERAGE VALUES

M/s Simhadri Super Thermal Power Project (NTPC), Parawada, Anakapalli District

Location 1: Near Raw Water Pump House

Date	Time	CO mg/m <sup>3</sup>	O <sub>3</sub> µg/m <sup>3</sup>	NO µg/m <sup>3</sup>	NO <sub>2</sub> µg/m <sup>3</sup>	NO <sub>x</sub> µg/m <sup>3</sup>	NH <sub>3</sub> µg/m <sup>3</sup>	SO <sub>2</sub> µg/m <sup>3</sup>	PM 2.5 µg/m <sup>3</sup>	PM 10 µg/m <sup>3</sup>	AT °C	RH %	WS m/s	WD deg	BP mmHg
24.01.2023 to 25.01.2023	11:00 to 10:00	0.4	63.1	3.8	16.6	20.4	17	30.8	69	144	23.3	72.9	1.3	239	769
Location 2: Near Administration Office															
25.01.2023 to 26.01.2023	13:00 to 12:00	0.5	74.1	7.7	18.8	26.5	10	25.0	85	176	23.6	66.5	1.2	150	768
Location 3: Near Sarada Guest House, Township															
26.01.2023 to 27.01.2023	15:00 to 14:00	0.5	80.9	2.5	10.2	12.7	10	23.8	52	93	24.4	70.3	0.5	115	767
NAAQ Standards 24 Hrs.	--	*2	*100	--	80	--	400	80	60	100	--	--	--	--	--

Remarks:

\* O<sub>3</sub> & CO standards is for 8 hours.

At locations 1 & 2 the PM<sub>10</sub> & PM<sub>2.5</sub> values are exceeding the NAAQ Standards.

  
 SENIOR ENVIRONMENTAL SCIENTIST



**25**  
**ANDHRA PRADESH POLLUTION CONTROL BOARD**  
**ZONAL LABORATORY, VISAKHAPATNAM**

M. RAVI, M.Sc  
SENIOR ENVIRONMENTAL SCIENTIST

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AMBIENT AIR QUALITY MONITORING REPORT

Sample No. : 2023 - 01 - A - 004  
Monitoring Location : On the terrace of house of Sri. P. Appala Reddy,  
D.No.5-32, Near Shivalayam Temple,  
Pittavanipalem (V), Visakhapatnam.  
Date of monitoring : 24.01.2023 & 25.01.2023  
Sample collected by : Analyst (OS), Regional Office, Visakhapatnam

Sample No.	Location	24 hours Average				
		PM <sub>10</sub> (µg/m <sup>3</sup> )	PM <sub>2.5</sub> (µg/m <sup>3</sup> )	SO <sub>2</sub> (µg/m <sup>3</sup> )	NO <sub>2</sub> (µg/m <sup>3</sup> )	NH <sub>3</sub> (µg/m <sup>3</sup> )
A-011	On the terrace of complaint's house D.No.5-32, Near Shivalayam Temple, Pittavanipalem (V), Visakhapatnam.	108.0	47.0	11.0	14.0	25.0
<b>NAAQ Standards (24 Hours Average)</b>		<b>100.0</b>	<b>60.0</b>	<b>80.0</b>	<b>80.0</b>	<b>400.0</b>

  
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**26**  
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**ANALYSIS REPORT**

Sample No. : 2023 – 01 – E – 353  
Sample location/Address : M/s Simhadri Super Thermal Power Project (NTPC),  
Parawada, Anakapalli District.  
Sample Source : Effluent Disposal Point Outlet  
Sample collected on : 24.01.2023  
Sample submitted on : 25.01.2023  
Sample collected by : Analyst (OS), Regional Office, Visakhapatnam

S.No.	Parameter	Values	Standard (mg/L)
1.	pH	7.45	5.5-8.5
2.	Temperature	Intake: 28°C Discharge:31°C	Not more than 5°C higher than intake water
3.	Total Suspended Solids	18	100 mg/l
4.	Phosphate (as PO <sup>4</sup> )	0.06	20 mg/l
5.	Oil & Grease	<1.0	20 mg/l
6.	Chloride (as Cl)	19863	--
7.	Total Chromium	<0.001	0.2 mg/l
8.	Copper (Total)	<0.001	1.0 mg/l
9.	Zinc	0.005	1.0 mg/l
10.	Iron	0.036	1.0 mg/l

**Note:** - All values are expressed in mg/l except pH

  
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**27**  
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**ANALYSIS REPORT**

Sample No. : 2023 – 01 – E – 351 & 352

Sample location/Address : M/s Simhadri Super Thermal Power Project (NTPC),  
Parawada, Anakapalli District.

Sample Source : E – 351: STP Inlet (Town Ship)  
E – 352: STP Outlet (Town Ship)

Sample collected on : 24.1.2023

Sample submitted on : 25.01.2023

Sample collected by : Analyst (OS),Regional Office, Visakhapatnam

S.No	Parameter	E-351	E-352	Standard (mg/L)
1.	pH	6.42	7.02	5.5-9.0
2.	Total Suspended Solids	124	26	100 mg/L
3.	Chemical Oxygen Demand	296	44	250 mg/L
4.	Biochemical Oxygen Demand	90	10	30 mg/L

**Note:** - All values are expressed in mg/l except pH

  
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**28**  
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**ANALYSIS REPORT**

Sample No. : 2023 – 01 – E – 349 & 350

Sample location/Address : M/s Simhadri Super Thermal Power Project (NTPC),  
Parawada, Anakapalli District.

Sample Source : E – 349: STP Inlet (Plant)  
E – 350: STP Outlet (Plant)

Sample collected on : 24.1.2023

Sample submitted on : 25.01.2023

Sample collected by : Analyst (OS),Regional Office, Visakhapatnam

S.No	Parameter	E-349	E-350	Outlet discharge standards (mg/L)
1.	pH	6.35	7.26	5.5-9.0
2.	Total Suspended Solids	106	23	100 mg/L
3.	Chemical Oxygen Demand	276	54	250 mg/L
4.	Biochemical Oxygen Demand	84	15	30 mg/L

**Note:** - All values are expressed in mg/l except pH

  
SENIOR ENVIRONMENTAL SCIENTIST



## ANDHRA PRADESH POLLUTION CONTROL BOARD

## ZONAL LABORATORY, VISAKHAPATNAM

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Visakhapatnam – 530 018.M. RAVI ,M.Sc  
Senior Environmental ScientistPh: 0891-2719380/481  
e-mail:zovsplab-ses2@appcb.gov.inANALYSIS REPORT

Sample No. : 2023 – 01 – W – 345 to 348`  
Sample location/Address : M/s Simhadri Super Thermal Power Project (NTPC),  
Parawada (M), Anakapalli District.  
Sample Source : W – 345: Piezo well-1  
W – 346: Piezo well-2  
W – 347: Piezo well-3  
W – 348: Piezo well-4  
Sample collected on : 24.01.2023  
Sample received on : 25.01.2023  
Sample collected by : Analyst (OS),Regional Office, Visakhapatnam

S. No.	Parameter	W-345	W-346	W-347	W-348	Drinking water specification IS10500:2012	
						Acceptable Limit	Permissible Limit
1.	pH	7.29	7.37	6.92	7.79	6.5-8.5	No Relaxation
2.	Conductivity (as $\mu\text{S}/\text{cm}$ )	28100	8730	49300	1447	--	--
3.	Total Dissolved Solids	19248	5884	34280	920	500 mg/L	2000 mg/L
4.	Total Alkalinity (as $\text{CaCO}_3$ )	416	104	164	147	200 mg/L	600 mg/L
5.	Total Hardness (as $\text{CaCO}_3$ )	5200	1560	9700	260	200 mg/L	600 mg/L
6.	Chloride (as Cl)	8465	2448	15138	250.70	250 mg/L	1000 mg/L
7.	Calcium (as Ca)	600	264	1200	48	75 mg/L	200 mg/L
8.	Magnesium (as Mg)	899.1	218.7	1628	34.04	30 mg/L	100 mg/L
9.	Nitrate (as $\text{NO}_3$ )	23.99	7.96	3.71	14.16	45 mg/L	No Relaxation
10.	Nitrite Nitrogen (as $\text{NO}_2\text{-N}$ )	0.01	0.01	0.02	BDL	--	--
11.	Ammonical Nitrogen (as $\text{NH}_3\text{-N}$ )	BDL	BDL	BDL	BDL	0.5 mg/L	No Relaxation
12.	Phosphate (as P)	0.03	0.63	BDL	0.26	--	--
13.	Sulphate (as $\text{SO}_4$ )	1144.5	397.3	2545	52.24	200 mg/L	400 mg/L
14.	Fluoride (as F)	1.25	0.86	1.10	0.44	1.0 mg/L	1.5 mg/L
15.	Sodium (as $\text{Na}^+$ )	3352	1006	6160	120.28	--	--
16.	Potassium (as $\text{K}^+$ )	24.57	22.58	107.86	5.79	--	--
17.	Chromium (as Cr)	<0.001	<0.001	<0.001	<0.001	0.05 mg/L	No Relaxation
18.	Iron (as Fe)	0.192	0.100	0.266	0.023	0.3 mg/L	No Relaxation
19.	Nickel (as Ni)	<0.001	<0.001	0.001	<0.001	0.02 mg/L	No Relaxation
20.	Copper (as Cu)	<0.001	<0.001	<0.001	<0.001	0.05 mg/L	1.5 mg/L
21.	Zinc (as Zn)	0.002	0.002	0.001	0.001	5.0 mg/L	15 mg/L
22.	Arsenic (as As)	<0.001	0.001	<0.001	0.001	0.01 mg/L	0.05 mg/L
23.	Cadmium (as Cd)	<0.001	<0.001	<0.001	<0.001	0.003 mg/L	No relaxation
24.	Mercury (as Hg)	<0.001	<0.001	<0.001	<0.001	0.001 mg/L	No Relaxation
25.	Lead (as Pb)	0.001	<0.001	<0.001	<0.001	0.01 mg/L	No Relaxation

Note: - 1.All values are expressed in mg/l except pH & Conductivity  
2.BDL: Below Detectable Limit

  
SENIOR ENVIRONMENTAL SCIENTIST



**30**  
**ANDHRA PRADESH POLLUTION CONTROL BOARD**  
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**ANALYSIS REPORT**

Sample No. : 2023 – 01 – W – 342 to 344'  
Sample location/Address : M/s Simhadri Super Thermal Power Project (NTPC),  
Parawada (M), Anakapalli District.  
Sample Source : W – 342: Bore well sample collected in Pittavanipalem Village beside Kalapaka Road  
W – 343: Bore well sample collected in Devada Village near PHC  
W – 344: Bore well sample collected in MPUP School, M. Dasaripeta  
Sample collected on : 24.01.2023  
Sample received on : 25.01.2023  
Sample collected by : Analyst (OS),Regional Office, Visakhapatnam

S. No.	Parameter	W-342	W-343	W-344	Drinking water specification IS10500:2012	
					Acceptable Limit	Permissible Limit
1.	pH	7.23	7.76	7.31	6.5-8.5	No Relaxation
2.	Electrical Conductivity (as $\mu\text{S}/\text{cm}$ )	1597	1983	1615	--	--
3.	Total Dissolved Solids	1096	1340	1108	500 mg/L	2000 mg/L
4.	Total Alkalinity (as $\text{CaCO}_3$ )	516	496	388	200 mg/L	600 mg/L
5.	Total Hardness (as $\text{CaCO}_3$ )	448	404	372	200 mg/L	600 mg/L
6.	Chloride (as Cl)	115.06	241.06	154.27	250 mg/L	1000 mg/L
7.	Calcium (as Ca)	70.4	49.6	102.4	75 mg/L	200 mg/L
8.	Magnesium (as Mg)	66.09	68.04	13.60	30 mg/L	100 mg/L
9.	Nitrate (as $\text{NO}_3$ )	38.07	42.92	40.72	45 mg/L	No Relaxation
10.	Nitrite Nitrogen (as $\text{NO}_2\text{-N}$ )	0.05	0.09	0.12	--	--
11.	Ammonical Nitrogen (as $\text{NH}_3\text{-N}$ )	0.01	BDL	0.03	0.5 mg/L	No Relaxation
12.	Phosphate (as P)	0.02	BDL	BDL	--	--
13.	Sulphate (as $\text{SO}_4$ )	40.79	94.2	76.56	200 mg/L	400 mg/L
14.	Fluoride (as F)	0.92	1.40	0.48	1.0 mg/L	1.5 mg/L
15.	Sodium (as $\text{Na}^+$ )	106.2	221.34	130.16	--	--
16.	Potassium (as $\text{K}^+$ )	4.63	2.15	11.25	--	--
17.	Chromium (as Cr)	<0.001	<0.001	<0.001	0.05 mg/L	No Relaxation
18.	Iron (as Fe)	0.039	0.056	0.049	0.3 mg/L	No Relaxation
19.	Nickel (as Ni)	<0.001	<0.001	0.001	0.02 mg/L	No Relaxation
20.	Copper (as Cu)	<0.001	<0.001	<0.001	0.05 mg/L	1.5 mg/L
21.	Zinc (as Zn)	0.019	0.039	0.063	5.0 mg/L	15 mg/L
22.	Arsenic (as As)	<0.001	<0.001	<0.001	0.01 mg/L	0.05 mg/L
23.	Cadmium (as Cd)	<0.001	<0.001	<0.001	0.003 mg/L	No relaxation
24.	Mercury (as Hg)	<0.001	<0.001	<0.001	0.001 mg/L	No Relaxation
25.	Lead (as Pb)	<0.001	<0.001	<0.001	0.01 mg/L	No Relaxation

Note: - 1.All values are expressed in mg/l except pH & Conductivity  
2.BDL: Below Detectable Limit

  
SENIOR ENVIRONMENTAL SCIENTIST

31



**ANDHRA PRADESH POLLUTION CONTROL BOARD  
ZONAL LABORATORY, VISAKHAPATNAM**

D.No.39-33-20/4, Behind RTA Office, Madhavadhara VUDA Colony,  
Visakhapatnam – 530 018.

M. RAVI, M.Sc  
SENIOR ENVIRONMENTAL SCIENTIST

Ph : 0891-2719380/ 481  
e-mail:zovsplab-ses2@appcb.gov.in

FORM – IV

REPORT BY THE STATE BOARD ANALYST

[See Rule-14]

Report No. 2023 – 01 – ST – 005 & 006

Date:31.01.2023

I hereby certify that I M. Ravi (I) State Board Analyst duly appointed under sub-section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, received a stack emission sample of **M/s. Simhadri Super Thermal Power Project (NTPC), Parawada, Anakapalli District** collected from the **Stack attached 2X1675 TPH Coal Fired Boilers Unit –I & II (Stage-I)** collected on **29.01.2023** and received on the day of **30.01.2023** from the Analyst, Regional Office, Visakhapatnam for analysis.

The sample was in a condition fit for analysis as reported below:

I further certify that I have analyzed the above mentioned sample from **30.01.2023 to 31.01.2023** and declare the result of the analysis to be as follows: -

S.No.	Parameter	Values		Unit	Standard
		Unit -I	Unit -II		
1.	Particulate matter	74.2	91.8	mg/Nm <sup>3</sup>	100.0
2.	Nitrogen oxides NO and NO <sub>2</sub> expressed as NO <sub>2</sub> (Corrected to 6% Oxygen)	273.1	322.9	mg/Nm <sup>3</sup>	600.0
3.	Mercury (Hg)	<0.001	<0.001	mg/Nm <sup>3</sup>	0.03

The condition of the seals, fastening and container on receipt was intact.

Note: NO<sub>x</sub> is measured through Testo-350 flue gas analyser.

Signed this: 31.01.2023

Address:  
M. Ravi,  
Senior Environmental Scientist,  
Zonal Laboratory,  
APPCB, Visakhapatnam

  
 SIGNATURE OF THE STATE BOARD ANALYST



**ANDHRA PRADESH POLLUTION CONTROL BOARD  
ZONAL LABORATORY, VISAKHAPATNAM**

D.No.39-33-20/4, Behind RTA Office, Madhavadhara VUDA Colony,  
Visakhapatnam – 530 018.

M. RAVI, M.Sc  
SENIOR ENVIRONMENTAL SCIENTIST

Ph : 0891-2719380/ 481  
e-mail:zovsplab-ses2@appcb.gov.in

**FORM – IV**

**REPORT BY THE STATE BOARD ANALYST**

**[See Rule-14]**

**Report No. 2023 – 01 – ST – 007 &008**

**Date:31.01.2023**

I hereby certify that I M. Ravi (I) State Board Analyst duly appointed under sub-section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, received a stack emission sample of **M/s. Simhadri Super Thermal Power Project (NTPC), Parawada, Anapalli District** collected from the **Stack attached 2X1675 TPH Coal Fired Boilers Unit-III & IV (Stage -II)** collected on **29.01.2023** and received on the day of **30.01.2023** from the Analyst, Regional Office, Visakhapatnam for analysis.

The sample was in a condition fit for analysis as reported below:

I further certify that I have analyzed the above mentioned sample from **30.01.2023 to 31.01.2023** and declare the result of the analysis to be as follows: -

S.No.	Parameter	Values		Unit	Standard
		Unit-III	Unit-IV		
1.	Particulate matter	39.2	68.3	mg/Nm <sup>3</sup>	50.0
2.	Nitrogen oxides NO and NO <sub>2</sub> expressed as NO <sub>2</sub> (Corrected to 6% Oxygen)	269.1	494.6	mg/Nm <sup>3</sup>	450.0 *
3.	Mercury (Hg)	<0.001	<0.001	mg/Nm <sup>3</sup>	0.03

The condition of the seals, fastening and container on receipt was intact.

Note: NO<sub>x</sub> is measured through Testo-350 flue gas analyser.

\* Standard amended by MoE&F & CC vide notification dated 19.10.2020

Signed this: 31.01.2023

Address:  
M. Ravi,  
Senior Environmental Scientist,  
Zonal Laboratory,  
APPCB, Visakhapatnam.

SIGNATURE OF THE STATE BOARD ANALYST



**ANDHRA PRADESH POLLUTION CONTROL BOARD  
REGIONAL OFFICE, VISAKHAPATNAM**

*D.No.39-33-20/4/1, Madhavadhara Vuda Colony, Visakhapatnam - 530018,  
Phone: 0891 -2755356*

**Lr. No.3841/PCB/RO-VSP/2022**

**Date:31.01.2023**

- Sub:** APPCB, RO, VSP - Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ) filed by Sri Battu Satish Reddy, Pattivanipalem Village, Visakhapatnam District against on M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited, Parawada (M), Anakapalli District (Earlier Visakhapatnam District) – Report – Communicated – Reg.
- Ref:** Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ).

\*\*\*\*

In compliance with the Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ) filed by Sri Battu Satish Reddy, Pattivanipalem Village, Anakapalli District (Earlier Visakhapatnam District) against on M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited, Parawada (M), Visakhapatnam District, copy of the report with analysis reports are herewith attached for kind information.

**ENVIRONMENTAL ENGINEER**

**Environmental Engineer  
A.P. Pollution Control Board  
Regional Office, Visakhapatnam**

**To  
The Occupier,  
M/s. Simhadri Super Thermal Power Project (Stage-I&II),  
NTPC Limited, Parawada (M),  
Anakapalli District  
(Earlier Visakhapatnam District)  
[ntpccc@ntpc.co.in](mailto:ntpccc@ntpc.co.in), [pradeepm@ntpc.co.in](mailto:pradeepm@ntpc.co.in)**



**ANDHRA PRADESH POLLUTION CONTROL BOARD  
REGIONAL OFFICE, VISAKHAPATNAM**

*D.No.39-33-20/4/1, Madhavadhara Vuda Colony, Visakhapatnam - 530018,  
Phone: 0891 -2755356*

**Lr. No.3841/PCB/RO-VSP/2022**

**Date:31.01.2023**

- Sub:** APPCB, RO, VSP - Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ) filed by Sri Battu Satish Reddy, Pattivanipalem Village, Visakhapatnam District against on M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited, Parawada (M), Anakapalli District (Earlier Visakhapatnam District) – Report – Communicated – Reg.
- Ref:** Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ).

\*\*\*\*

In compliance with the Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ) filed by Sri Battu Satish Reddy, Pattivanipalem Village, Visakhapatnam District against on M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited, Parawada (M), Anakapalli District (Earlier Visakhapatnam District), copy of the report with analysis reports are herewith attached for kind information.

are herewith attached for information.

To  
Sri Battu Satish Reddy,  
H.No.5-55, Pittavani Palem, Kalapaka,  
Pedagantyada,  
Visakhapatnam District-530031  
advsravan@gmail.com

  
**ENVIRONMENTAL ENGINEER**  
 Environmental Engineer  
 A.P. Pollution Control Board  
 Regional Office, Visakhapatnam

**ANDHRA PRADESH POLLUTION CONTROL BOARD**  
**REGIONAL OFFICE, VISAKHAPATNAM**

D.No.39-33-20/4/1, Madhavadhara Vuda Colony, Visakhapatnam - 530018

Phone: 0891 -2755356

**Lr. No. 2085/PCB/RO VSP/AC/2023-**

**Date:31.01.2023**

**To**  
**The Collector & District Magistrate,**  
**Anakapalli District.**

**Sir,**

Sub: APPCB, RO, VSP - Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ) filed by Sri Battu Satish Reddy, Pattivanipalem Village, Visakhapatnam District against on M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited, Parawada (M), Anakapalli District (Earlier Visakhapatnam District) - Analysis reports - Submitted - Reg.

Ref: Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ).

\*\*\*\*

In compliance with the Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ) filed by Sri Battu Satish Reddy, Pattivanipalem Village, Visakhapatnam District against on M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited, Parawada (M), Anakapalli District (Earlier Visakhapatnam District), copy of the report with analysis reports are herewith attached for kind information.

Yours faithfully,



**ENVIRONMENTAL ENGINEER**

**Environmental Engineer**  
**A.P. Pollution Control Board**  
**Regional Office, Visakhapatnam**



**ANDHRA PRADESH POLLUTION CONTROL BOARD  
REGIONAL OFFICE, VISAKHAPATNAM**

D.No.39-33-20/4/1, Madhavadhara Vuda Colony, Visakhapatnam - 530018,  
Phone: 0891 -2755356

**Lr. No.3841/PCB/RO-VSP/2022**

**Date:31.01.2023**

To  
The Chief Secretary,  
State of Andhra Pradesh,  
Interim Government Complex,  
Veagapudi, Guntur District - 522503.  
cs@ap.gov.in

To  
The Secretary,  
Ministry of Environment, Forest and  
Climate Change, Indira Paryavaran  
Bhavan Jorbagh, New Delhi-110003  
Secy-moef@nic.in

To  
The Member Secretary,  
Central Pollution Control Board,  
Parivesh Bhawan,  
CBD-Cum Office Complex,  
East Arjun Nagar,  
Delhi-110032  
mscb@cpcb.nic.in

Sir,

**Sub:** APPCB, RO, VSP - Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ) filed by Sri Battu Satish Reddy, Pattivanipalem Village, Visakhapatnam District against on M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited, Parawada (M), Anakapalli District (Earlier Visakhapatnam District) - Reports - Communicated - Reg.

**Ref:** Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ).

\*\*\*\*

In compliance with the Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ) filed by Sri Battu Satish Reddy, Pattivanipalem Village, Visakhapatnam District against on M/s. Simhadri Super Thermal Power Project (Stage-I&II), NTPC Limited, Parawada (M), Anakapalli District (Earlier Visakhapatnam District), copy of the report with analysis reports are herewith attached for kind information.

Yours faithfully,

**ENVIRONMENTAL ENGINEER**  
Environmental Engineer  
A.P. Pollution Control Board  
Regional Office, Visakhapatnam

Copy submitted to the Regional Directorate (Chennai), Central Pollution Control Board, Second Floor, 77-A South Avenue Road, Ambattur Industrial Estate, Chennai-600 058.TamilNadu (Email: cpcbrcdchennai@gmail.com, [skarthikeyan.cpcb@nic.in](mailto:skarthikeyan.cpcb@nic.in)) for information.

Copy submitted to Dr. Suresh Babu Pasupuleti, Scientist-D, Integrated Regional Office (IRO), Ministry of Environment, Forest and Climate Change, Green House Complex, Gopalreddy Road, Vijayawada - 520 010 (E-mail: [iro.vijayawada-mefcc@gov.in](mailto:iro.vijayawada-mefcc@gov.in), [suresh.pasupuleti@gov.in](mailto:suresh.pasupuleti@gov.in)) for information.



**37** **Annexure-IV**  
**ANDHRA PRADESH POLLUTION CONTROL BOARD**  
**REGIONAL OFFICE, VISAKHAPATNAM**

D.No. 39-33-20/4/1, Madhavadhara Vuda Colony, Visakhapatnam - 530018,  
Phone: 0891 -2755356

26

**NOTICE**

**Lr No. 1011/PCB/RO-VSP/ 2023 -**

**Date:31.01.2023**

**Sub:** APPCB - RO, Visakhapatnam – M/s. Simhadri Super Thermal Power Project, (Stage-I&II) NTPC Limited. Parawada, Anakapalli District (Formerly: Visakhapatnam District). – Non-Compliance with the standards – **Notice Issued** - Reg.

- Ref:**
1. CFO & HWA order No. APPCB/VSP/VSP/12334/CFO/HO/2017 Dt. 19.10.2022 valid up to 31.08.2027.
  2. Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ).
  3. APPCB Officials inspected the industry on 24.01.2023 to 27.01.2023.

\* \* \*

**Whereas** you are operating Thermal Power Plant in the name of M/s. Simhadri Super Thermal Power Project, NTPC Ltd., Parawada, Visakhapatnam District to produce power generation-2000MW.

**Whereas** vide references 1<sup>st</sup> cited, the Board has issued Consent for Operation and Hazardous Waste Authorization to your industry on 19.10.2022 to produce power generation of 2000MW Stage-I(Unit-I&II)-1000MW & Stage-II (Unit-III&IV)-1000 MW which is valid up to 31.08.2027 duly stipulating certain conditions & standards to comply with.

**Whereas,** the Board officials has conducted Ambient Air Quality Monitoring in the industry and as per the analysis reports Particulate Matter PM<sub>2.5</sub> & PM<sub>10</sub> values are exceeded the Board Standards.

<b>Ambient Air Quality Monitoring:</b>				
<b>Sample Collected at</b>	<b>Date of Sampling</b>	<b>Parameter</b>	<b>Value (µg/m<sup>3</sup>)</b>	<b>Standard (µg/m<sup>3</sup>)</b>
Near Raw water pump house	24.01.2023 to 25.01.2023	PM <sub>2.5</sub>	69.0	60.0
		PM <sub>10</sub>	144.0	100.0
Near Administration Office	25.01.2023 to 26.01.2023	PM <sub>2.5</sub>	85.0	60.0
		PM <sub>10</sub>	176.0	100.0

<b>Stack Monitoring:</b>			
<b>Sample Collected at</b>	<b>Parameter</b>	<b>Unit-IV Values (mg/Nm<sup>3</sup>)</b>	<b>Standard (mg/Nm<sup>3</sup>)</b>
Stack attached to Unit-IV	Particulate matter	68.3	50.0
	Nitrogen oxides NO and NO <sub>2</sub> expressed as NO <sub>2</sub> (Corrected to 6% Oxygen)	494.6	450.0*

**Whereas**, as per the analysis reports, the values of PM<sub>2.5</sub> & PM<sub>10</sub> in Ambient Air Quality at Near Raw water pump house, Near Administration Office are exceeded the Board standards and the values for the parameters viz., Particulate matter, Nitrogen oxides NO and NO<sub>2</sub> for the stack attached to Unit-IV are exceeded the Board standards, thereby not complying with the standards.

Hence you are hereby directed to take immediate necessary measures and submit detailed compliance report for CFO order dt.19.10.2022 within 7 days from the date of receipt of this notice, failing which action will be initiated against your industry under section 31(A) of Air (Prevention & Control of Pollution) Amendment Act, 1987 in the interest of Public Health and Protection of Environment.

To  
The Occupier,  
M/s. Simhadri Super Thermal Power Project, (Stage-I & II),  
NTPC Limited, Parawada,  
Anakapalli District  
(Earlier Visakhapatnam District).

  
ENVIRONMENTAL ENGINEER  
Environmental Engineer  
A.P. Pollution Control Board  
Regional Office, Visakhapatnam



**39**  
**ANDHRA PRADESH POLLUTION CONTROL BOARD**  
**REGIONAL OFFICE, VISAKHAPATNAM**

D.No. 39-33-20/4/1, Madhavadhara Vuda Colony, Visakhapatnam - 530018,  
Phone: 0891 -2755356

**NOTICE**

**Lr No. 1011/PCB/RO-VSP/2023 -**

**Date:31.01.2023**

**Sub:** APPCB - RO, Visakhapatnam – M/s. Simhadri Super Thermal Power Project, (Stage-I&II) NTPC Limited. Parawada, Anakapalli District (Formerly: Visakhapatnam District). – Non-Compliance with the standards – **Notice Issued** - Reg.

- Ref:**
1. CFO & HWA order No. APPCB/VSP/VSP/12334/CFO/HO/2017 Dt. 19.10.2022 valid up to 31.08.2027.
  2. Hon'ble NGT order dt: 19.12.2022 in O.A. No. 227 of 2021 227 of 2021(SZ) & I.A. No.85 of 2022 (SZ).
  3. APPCB Officials inspected the industry on 24.01.2023 to 27.01.2023.

\* \* \*

**Whereas** you are operating Thermal Power Plant in the name of M/s. Simhadri Super Thermal Power Project, NTPC Ltd., Parawada, Visakhapatnam District to produce power generation-2000MW.

**Whereas** vide references 1<sup>st</sup> cited, the Board has issued Consent for Operation and Hazardous Waste Authorization to your industry on 19.10.2022 to produce power generation of 2000MW Stage-I(Unit-I&II)-1000MW & Stage-II (Unit-III&IV)-1000 MW which is valid up to 31.08.2027 duly stipulating certain conditions & standards to comply with.

**Whereas,** the Board officials has conducted Ambient Air Quality Monitoring in the industry and as per the analysis reports Particulate Matter PM<sub>2.5</sub> & PM<sub>10</sub> values are exceeded the Board Standards.

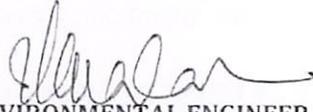
<b>Ambient Air Quality Monitoring:</b>				
<b>Sample Collected at</b>	<b>Date of Sampling</b>	<b>Parameter</b>	<b>Value (µg/m<sup>3</sup>)</b>	<b>Standard (µg/m<sup>3</sup>)</b>
Near Raw water pump house	24.01.2023 to 25.01.2023	PM <sub>2.5</sub>	69.0	60.0
		PM <sub>10</sub>	144.0	100.0
Near Administration Office	25.01.2023 to 26.01.2023	PM <sub>2.5</sub>	85.0	60.0
		PM <sub>10</sub>	176.0	100.0

<b>Stack Monitoring:</b>			
<b>Sample Collected at</b>	<b>Parameter</b>	<b>Unit-IV Values (mg/Nm<sup>3</sup>)</b>	<b>Standard (mg/Nm<sup>3</sup>)</b>
Stack attached to Unit-IV	Particulate matter	68.3	50.0
	Nitrogen oxides NO and NO <sub>2</sub> expressed as NO <sub>2</sub> (Corrected to 6% Oxygen)	494.6	450.0*

Whereas, as per the analysis reports, the values of PM<sub>2.5</sub> & PM<sub>10</sub> in Ambient Air Quality at Near Raw water pump house, Near Administration Office are exceeded the Board standards and the values for the parameters viz., Particulate matter, Nitrogen oxides NO and NO<sub>2</sub> for the stack attached to Unit-IV are exceeded the Board standards, thereby not complying with the standards.

Hence you are hereby directed to take immediate necessary measures and submit detailed compliance report for CFO order dt.19.10.2022 within 7 days from the date of receipt of this notice, failing which action will be initiated against your industry under section 31(A) of Air (Prevention & Control of Pollution) Amendment Act, 1987 in the interest of Public Health and Protection of Environment.

To  
The Occupier,  
M/s. Simhadri Super Thermal Power Project, (Stage-I & II),  
NTPC Limited, Parawada,  
Anakapalli District  
(Earlier Visakhapatnam District).

  
ENVIRONMENTAL ENGINEER  
Environmental Engineer  
A.P. Pollution Control Board  
Regional Office, Visakhapatnam



Ref. No. SMPS: EMG &amp; AU: 2023:

Date: 01.02.2023

To

Environmental Engineer- RO  
Andhra Pradesh Pollution Control Board,  
D.No. 39-33-20/4/1, Madhavadhara Vuda Colony,  
Visakhapatnam - 530018, Phone: 0891 -2755356

Dear Sir,

Subject: Your notice 1011/PCB/RO-VSP/2023 dated 31.01.2023

With reference to the subject and above letter, it is represented that, NTPC Simhadri power generation strictly adheres to emission control measures as stipulated by CPCB, APPCB guidelines and daily average emissions are always well within the prescribed limits.

It is brought to your kind attention that, due to temperature inversion effect during winter seasons and high presence of marine aerosols due to proximity to seacoast, the PM 10 & PM 2.5 values will be normally beyond stipulated limits and will exceed the normal limits. This is evident by the fact that in Visakhapatnam PM-10 & PM- 2.5 are normally in excess of limits as could be seen from the table -I below.

The same data can be substantiated as per PRANA portal (<https://prana.cpcb.gov.in>) for Regulation of Air Pollution in Non-Attainment Cities controlled by CPCB, the AQI value of Vishakhapatnam city, during 24<sup>th</sup> to 27<sup>th</sup> of January 2023, highest being 242. (PRANA Snapshots enclosed, APPCB monitored real time stations in and around the Vizag city in the vicinity during the period enclosed). The same is represented in the table -I below,

APPCB – APRTSMS portal values AQI on 25.01.2023	AQI Range
Pedagantyada station – 103	0-50 : Good
GVMC Visakhapatnam - 221	51-100 : Satisfactory
Ganapuram area - 105	101-150 : Moderate
	151-200 : Poor
	200-250 : Very Poor
CPCB -PRANA portal AQI for Vizag City – 242	

Table -I

The details of compliance to the exceedances as reported in the notice are elaborated in Annexure -I

सिम्हाद्री सुपर थर्मल पावर प्रोजेक्ट, पोस्ट: एनटीपीसी-सिम्हाद्री - 531 020. जिला : विशाखपट्टणम (अं.प्र.)

Simhadri Super Thermal Power Project Post : NTPC Simhadri - 531 020. Dist : Visakhapatnam (A.P.)

Phone No. : 08924-243858, Fax No. : 08924-243092

Page 1 of 7

पंजीकृत कार्यालय : एन टी पी सी भवन, स्कोप कॉम्प्लेक्स 7, इन्स्टिट्यूशनल एरिया, लोदि रोड, नई दिल्ली - 110003

दूरभाष : 11-24360100, फैक्स : 11-24361018, वेबसाईट: www.ntpc.co.in

Regd Office : NTPC Bhawan, Scope Complex 7, Institutional Area, Lodi Road, New Delhi - 110003,  
Tel : 011-243601000, Fax : 011-24361018, Website : www.ntpc.co.in

We assure you that the stack emissions at NTPC-Simhadri are always maintained as per the prescribed norms of CPCB/MOEF and specifically the daily average emission were well within the stipulated limits ( CEMS values between 24.01.2023 to 30.01.2023 enclosed) and it is a continuous endeavor of NTPC Simhadri to ensure Environment protection aspects in all respects. The gist is detailed in the table II below,

Date	Suspended Particulate Matter (SPM) – Limit 50 mg/Nm <sup>3</sup> Daily average	Nox Limit -450 mg/Nm <sup>3</sup> Daily average
24.01.2023	13.86	252.39
25.01.2023	22.63	263.21
26.01.2023	25.92	276.42
27.01.2023	24.97	279.39
28.01.2023	24.97	219.56
29.01.2023	21.21	241.68
30.01.2023	35.44	216.05

**Table -II**

We assure you that under your kind guidance NTPC Simhadri will strive hard to ensure Environment protection aspects in all respects  
Thanking you,

Yours sincerely,



01/02/2023

**Dr.V Jayan**  
**AGM (EMG & AU)**

**Annexure -I**  
**AMBIENT AIR QUALITY**

Date	Location	Value	Reason	Action Taken
24.01.2023 to 27.01.2023	Near raw water pumphouse	PM 2.5 -60 $\mu\text{g}/\text{m}^3$	Due to winter conditions, temperature inversion phenomenon and low dust dispersion prevailed	Hood inspection & cleaning and instrument calibration verified. Visakhapatnam City Air quality Index data from PRANA portal of CPCB and APPCB RTMS stations during the same period of measurement enclosed for reference.
		PM 10- 144 $\mu\text{g}/\text{m}^3$		
	Near ADM Building	PM 2.5 -85 $\mu\text{g}/\text{m}^3$		
		PM 10- 176 $\mu\text{g}/\text{m}^3$		

**STACK EMISSION**

Date	System	Value	Reason	Action Taken
24.01.2023 to 27.01.2023 & 29.01.2023	Unit - 4	Nox -494 $\text{mg}/\text{Nm}^3$	Momentarily increase was observed, issue attended and controlled immediately	Daily average of the parameter was well within the stipulated limit. Online data enclosed during the period of 24.01.2023 to 30.01.2023 enclosed.
		SPM -68.3 $\text{mg}/\text{Nm}^3$	During soot blowing instantaneous sporadic increase in SPM was observed, mostly due to falling of soot deposit lumps.	Daily average of the parameter is well within the stipulated limit. Online data enclosed during the period of 24.01.2023 to 30.01.2023 enclosed.  However, soot blowing moderated in the specific zone and controlled.

Welcome To Simhadri Intranet | Mail - Dr.PRADEEP - Outlook | NCAP

prana.cpcb.gov.in/clean-air-city/dashboard/eyJzdGF0ZSI6IkFuZGh5YSBQcmFKZXN0b2lnY2I0eSI6IlZpc2hha2hhcGF0bmfllwcm91dGVyTG... | Welcome To Simha... Outlook Logic ladder GeM AP RTMS AP Monitoring stati... APPCB Online Mani... SEA E-ASH Issue Record... Ash Availability & U...

Andhra Pradesh | Vishakhapatnam | Search | Back

### Air Quality Index

Air Quality Index(AQI) is a tool designed for communicating air quality status to people based on ambient pollutant concentration and their likely health impacts.

## Air Quality Index Vishakhapatnam

# 242

Poor

#### Meteorological Data

Last Updated on: 2023-01-25

27 °C | 0 m/s | W

#### Status of City Action Plan

- Public Grievance Redressal Portal
- Graded Response Action Plan
- Source Apportionment / Emission Inventory Studies
- City Air Action Plan

Type here to search | 09:30 25-01-2023

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Not secure | aprtms.ap.gov.in/publicView/#/landing/dashboard/monitoringStation

Welcome To Simha... | Outlook | Logic ladder | GeM | AP RTMS | AP Monitoring stati... | APPCB Online Mani... | SEA | E-ASH Issue Record... | Ash Availability & U...

### Andhra Pradesh Pollution Control Board

Industries | Non attainment cities | **Monitoring Stations** | Dashboard

City/Town : Visakhapatnam :: AQI : 98 :: Pollutants : PM10

Air Quality | Water Quality

Select City :  
Visakhapatnam

Select Station :  
All

Filter :  
Select Filter

Map | Satellite

0-50 | 51-100 | 101-150 | 151-200 | 201-250 | 251-300 | NA

Type here to search

09:42 25-01-2023

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**Parameter Report**  
**Simhadri Thermal Power Project**

Generated On	2023-01-31 15:29:32	Generated By	EMG
Period	2023-01-24 00:00:00 - 2023-01-30 15:20:00	Station Type	CEMS
Stations	Stack_4_Boiler_4	Parameters	NOX,PM,SOX

S.No.	Time	Stack_4_Boiler_4 NOX (mg/nm <sup>3</sup> )(avg)	Stack_4_Boiler_4 PM (mg/nm <sup>3</sup> )(avg)	Stack_4_Boiler_4 SOX (mg/nm <sup>3</sup> )(avg)
1	2023-01-24 00:00:00:000	252.39	13.86	904.35
2	2023-01-27 00:00:00:000	279.39	14.48	868.63
3	2023-01-28 00:00:00:000	219.56	24.97	914.87
4	2023-01-29 00:00:00:000	241.68	21.21	893.43
5	2023-01-30 00:00:00:000	216.05	35.44	881.9

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**Parameter Report**  
**Simhadri Thermal Power Project**

Generated On	2023-01-31 15:26:57	Generated By	EMG
Period	2023-01-24 00:00:00 - 2023-01-27 15:20:00	Station Type	CAAQMS
Stations	CAAQMS_1 (BBPS),CAAQMS_2 (R&D),CAAQMS_3 (Kalapaka)	Parameters	CAAQMS PM10,CAAQMS PM2.5

S.No.	Time	CAAQMS_1 (BBPS) CAAQMS PM10 (ug/m <sup>3</sup> )(avg)	CAAQMS_1 (BBPS) CAAQMS PM2.5 (ug/m <sup>3</sup> )(avg)	CAAQMS_2 (R&D) CAAQMS PM10 (ug/m <sup>3</sup> )(avg)	CAAQMS_2 (R&D) CAAQMS PM2.5 (ug/m <sup>3</sup> )(avg)	CAAQMS_3 (Kalapaka) CAAQMS PM10 (ug/m <sup>3</sup> )(avg)	CAAQMS_3 (Kalapaka) CAAQMS PM2.5 (ug/m <sup>3</sup> )(avg)
1	2023-01-24 00:00:00:000	60.7	34.8	66.97	42.5	48.01	29.2
2	2023-01-25 00:00:00:000	76.88	45.87	108.18	57.24	52.85	36.1
3	2023-01-26 00:00:00:000	58.22	42.6	91.65	50.38	58.5	35.89
4	2023-01-27 00:00:00:000	47.72	32.79	100.79	43.86	54.65	29.38

